

SUPREME COURT OF INDIA

This file relates to the proposal for appointment of following two Additional Judges of the Jharkhand High Court, as Permanent Judges of that High Court:

- 1 Shri Justice Bimlendu Bhushan Mangalmurti, and
- 2 Shri Justice Anil Kumar Choudhary.

The Collegium of the Jharkhand High Court vide Minutes dated 9th January, 2019 has unanimously recommended the above-named Additional Judges for appointment as Permanent Judges of that High Court.

The above recommendation has the concurrence of the Government of Jharkhand.

In order to ascertain suitability of the above-named Additional Judges for being appointed as Permanent Judges, we have consulted our colleague who is conversant with the affairs of the Jharkhand High Court. A copy of letter of her opinion received in this regard is placed below.

The Committee constituted in terms of the Resolution dated 26th October, 2017 of the Supreme Court Collegium to assess the Judgments of the above-named recommendees, has submitted its report. A copy of the report of the two-Judge Committee is placed below.

With a view to assess merit and suitability of the above-named recommendees for appointment as Permanent Judges, we have carefully scrutinized the material placed on record and the observations made by the Department of Justice in the file. Having regard to the above, the Collegium finds S/Shri Justices (1) Bimlendu Bhushan Mangalmurti, and (2) Anil Kumar Choudhary, Additional Judges, suitable for being appointed as Permanent Judges.

In view of the above, the Collegium resolves to recommend that S/Shri Justices (1) Bimlendu Bhushan Mangalmurti, and (2) Anil Kumar Choudhary, Additional Judges, be appointed as Permanent Judges of the Jharkhand High Court against the existing vacancies.

(Ranjan Gogoi), C.J.I.

(S.A. Bobde), J.

(N.V. Ramana), J.

April 08, 2019.

